

members representing workers to the Textile Wages Board were made?

The Deputy Minister of Labour (Shri Abid Ali): The two members representing the workers were appointed in consultation with the Indian National Trade Union Congress, the All India Organisation of workers having the largest membership in the textile industry.

Low Income Group Housing Scheme

*403. { **Pandit D. N. Tiwary:**
Shri Panigrahi:
Shri S. C. Samanta:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) the progress made in 1956-57 under the Low Income-Group Housing Scheme; and

(b) the names of the States which have utilised the entire grants allotted for this purpose?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) In 1956-57, the Central Government allocated Rs. 6.78 crores to State Governments and Union Territories for projects under the Low Income Group Housing Scheme. The amount actually drawn by the State Governments and Union Territories was Rs. 6.33 crores. According to information received from the State Governments, 3930 houses were completed and 12751 were under construction by the 31st March, 1956. By the 30th April, 1957, 13046 houses were completed, and 15946 were under construction.

(b) Assam, Orissa, the Punjab (PEPSU) and the Union Territories of Pondicherry and Tripura have utilised the entire amount allocated.

All India Handloom Board

*404. **Shri Jinachandran:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the report submitted by the Committee on Credit Facilities

for the Handloom Industry constituted in 1955 has been considered by Government; and

(b) if so, the steps Government propose to take to help the weavers outside the co-operative fold?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) This Committee did not go into the question of help to weavers outside the co-operative fold.

Electric Motors, Starters and Switches

*405. **Shri S. V. Ramaswamy:** Will the Minister of Commerce and Industry be pleased to state:

(a) what is the estimated requirements of electric motors, starters and switches in view of the programmes for rural electrification for agricultural purposes;

(b) what percentage of this can be met by indigenous production; and

(c) the reasons for the change in import policy for these items for the period January-June 1957 as compared to the period for July-December, 1956?

The Minister of Industry (Shri Manubhai Shah): (a) The total estimated demand by 1960-61 for electric motors, motor starters and Ironclad switch and switch fuses has been assessed at 10 lakh H.P., 1.20 lakh Nos. and 6 lakh Nos. per year respectively with an establishment rated capacity 20 to 25% higher than these figures.

(b) The demands are rising rapidly but it is our endeavour to see that most of our demand will be met by indigenous production.

(c) Considerations of foreign exchange and the capacity of the indigenous industry have been the reasons for changes in import policy for these items.